

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

108. C.P.(IB)-952(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Wework India Management Private Ltd

V/s.

Kult App Private Limited.

**Appearance**

For Petitioner : Adv. Sidharth Ranade a/w Aviva Jogani, Adv. Ananya  
Bajpai i/b Trilegal.

For CD : Adv. Kunal Kunango a/w Adv. Tanushree Sogani and Adv.  
Atishay Jain.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel for the parties jointly submit that settlement talks are going on.  
At their request, matter is adjourned to **29.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Harshada---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)